

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-581/ND/2018
(CA No.269/C-III/ND/2018)

In the matter of :

Ess Aar Threads (P) Ltd.

.. PETITIONER

Vs.

Registrar of Companies

.. RESPONDENT

SECTION :
Under Section 59 (7)

Order delivered on 26.9.2018

Coram :

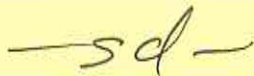
(R. Varadharajan)
HON'BLE MEMBER (JUDICIAL)
(Dr. VK Subburaj),
HON'BLE MEMBER (TECHNICAL)

For the Petitioner /Op. Creditor: -
For the Respondent/Corporate Debtor :
For the Intervener :

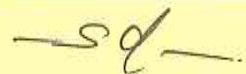
ORDER

This Application in CA No.269/C-III/ND/2018 has been filed vide diary No.6926 dated 24.9.2018 for condonation of delay in filing Order dated 29.8.2018 with the Registrar of Companies along with the affidavit by the Ld. Liquidator. Let the Ld. Liquidator avail the provisions of Section 460 in this regard.

With the above directions, this application stands closed.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit